

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 23480/2015
(ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 28-01-2015
IN FAO NO. 108/2006 PASSED BY THE HIGH COURT OF PUNJAB & HARYANA AT
CHANDIGARH)

SHRUTI ARORA

PETITIONER(S)

VERSUS

ANISH ARORA

RESPONDENT(S)

Date : 12-10-2017 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s)

Mr. Nikhil Nayyar, AOR

For Respondent(s)

Mr. Kamaldeep Gulati, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 27th October, 2017 before the
appropriate Bench.

[VINOD LAKHINA]

AR-cum-PS

[ASHA SONI]

BRANCH OFFICER